

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) Nos. 1659-1661/2017

THE STATE OF UTTAR PRADESH HOME
DEPARTMENT SECRETARY

Petitioner(s)

VERSUS

JHAGALLEY ETC.

Respondent(s)

(IA No. 64182/2022 - EXEMPTION FROM FILING O.T.)

Date : 13-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
[IN CHAMBER]

For Petitioner(s) Mr. Ardhendumauli Kumar Prashad, Ld. AAG
Mr. Adarsh Upadhyay, AOR
Ms. Pallavi K., Adv.

For Respondent(s)

Ms. Shashi Kiran, AOR
Mr. Prabhoo Dayal Tiwari, Adv.
Ms. Soni Bhardwaj, Adv.
Mr. Satish Chandra, Adv.
Mr. Arjun Sain, Adv.
Ms. Manisha Tiwari, Adv.
Ms. Sangeeta Bhalla, Adv.

UPON hearing the counsel the Court made the following

O R D E R

From the office report, it is seen that notice on the sole respondent in SLP (Criminal) No. 1661 of 2017 is received unserved with the remarks that in the first address "receiver not found at the given address" and in the second address "refused". Thus, the said endorsement has to be taken as a proper service.

The Registry is directed to post the matter before appropriate Bench.

(NITIN TALREJA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
BRANCH OFFICER